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N.Gochhayat-Vrs.-UOI&Ors

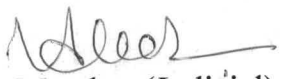
HEARING Sl.No.2
OA No.28/11

Order dated – 9th January, 2014.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)
THE HON'BLE MR. R.C.MISRA, MEMBE (ADMN.)

.....
Heard Mr.K.C.Kanungo, Learned Counsel for the
Applicant and Mr.U.B.Mohapatra, Learned Senior CGSC
appearing for the Respondents. In view of the affidavit filed by
Learned Counsel for both sides, this OA stands dismissed as
infructuous. No costs.


Member (Admn.)


Member (Judicial)